High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No. 546/Admin(Services)/2023 Dated: Allahabad: August 10, 2023

In administrative exigencies and for better administration, following transfer/arrangements are made:

Sl.	Name of the Officer	Present Assignment	Proposed Assignment
1.	Sri Brijendra Kumar Tyagi	P.O., MACT, Farrukhabad	P.O., LARRA, Bareilly
2.	Sri Dinesh Chand	P.O., MACT, Chitrakoot	P.O., LARRA, Prayagraj (Allahabad)
3.	Sri Shailesh Kumar Tiwari	P.O., MACT, Kasganj.	P.O., LARRA, Ayodhya (Faizabad)
4.	Sri Sanjay Kumar Yadav-III	Principal Judge, Family Court, Ghazipur	P.O., LARRA, Meerut.
5.	Sri Vivek Tripathi	P.O., MACT, Unnao	P.O., Commercial Court, Aligarh
6.	Sri Alok Kumar Parasar	Principal Judge, Family Court, Farrukhabad	P.O., Commercial Court, Gorakhpur
7.	Sri Paras Nath Rai	P.O., MACT, Mainpuri	P.O., Commercial Court, Varanasi
8.	Sri Rajeev Kumar-III	P.O., MACT, Jalaun at Orai	P.O., MACT, Kasganj.
9.	Sri Ram Kushal	P.O., MACT, Hamirpur	P.O., MACT, Prayagraj (Allahabad) (North).
10.	Sri Krishan Yadav	P.O., MACT, Deoria.	Principal Judge, Family Court, Chitrakoot
11.	Sri Manoj Kumar Singh Gautam	Principal Judge, Family Court, Gorakhpur	Principal Judge, Family Court, Jalaun at Orai
12.	Sri Dev Raj Prasad Singh	P.O., MACT, Etah	P.O., Commercial Court, Bareilly

BY ORDER OF THE COURT,

sd/-

(RAJEEV BHARTI) REGISTRAR GENERAL

No. 546 (i)/Admin (Services)/2023 Dated: Allahabad: August 10, 2023 Copy forwarded for information and necessary action to:

- 1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
- 2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
- 3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
- 4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
- 5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
- 6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
- 7. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad
- 8. The Registrar (Judicial) (Budget), High Court, Allahabad
- 9. The Joint Registrar (Judicial) (Computer), High Court, Allahabad
- 10. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
- 11. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-(SATISH KUMAR PUSHKAR) DEPUTY REGISTRAR (SERVICES)